

Handwritten header text, possibly a date or reference number.

Handwritten signature or name, possibly "E.H. ...".

Handwritten text, possibly a title or subject line.

No. 2153 (Date: 1957/10/21): In compliance of the request submitted by clause (b) of sub-section 1 (1) of section 29 of the Income Tax Act, 1922 (19 of 1922), the Income Tax Officer, ...

2/1

Handwritten text, possibly a date or reference number.

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Handwritten text, possibly a signature or name.

Copy to:

- 1. The Secretary, United Provinces Government, Lucknow.
- 2. The Commissioner of Income Tax, Lucknow.
- 3. The Director of Income Tax, Lucknow.
- 4. The Director of Income Tax, Allahabad.
- 5. The Director of Income Tax, Meerut.
- 6. The Director of Income Tax, Gorakhpur.
- 7. The Director of Income Tax, Faizabad.
- 8. The Director of Income Tax, Jhansi.
- 9. The Director of Income Tax, Kanpur.
- 10. The Director of Income Tax, Lucknow.

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